

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram: Dr. Pramod Deo, Chairperson  
Shri S. Jayaraman, Member  
Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member**

**No. L-1/44/2010-CERC**

**Date of Order: 30.11.2012**

**In the matter of:**

Determination of POC rates and transmission losses in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 as amended.

**And**

**In the matter of:**

1. National Load Despatch Centre, New Delhi
2. Central Transmission Utility, New Delhi

**..... Respondents**

**ORDER**

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (hereinafter "Sharing Regulations") came into effect from 1.7.2011.

2. National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses under the Sharing Regulations for each financial year. Further, Regulation 17 of the Sharing Regulations provides that the Implementing Agency shall be required to provide the following information consequent to the computation of transmission charges and losses undertaken by it:

- (a) Approved Basic Network Data and Assumptions, if any;
- (b) Zonal or nodal transmission charges for the next financial year differentiated by block of months;

- (c) Zonal or nodal transmission losses data;
- (d) Schedule of charges payable by each constituent for the future Application Period, after undertaking necessary true-up of costs as per these regulations and detailed procedures.

4. The Implementing Agency in its letter No. POSOCO/Trans.Pricing/DICs dated 23.11.2012 has submitted following information in compliance with Regulation 17 of the Sharing Regulations:

- (a) Basic Network and load flow data approved by Validation Committee
- (b) Yearly Transmission Charge (YTC) details of ISTS Licensees
- (c) PoC rates and loss percentage computation details
- (d) Assumptions used for computation of PoC rates and Losses
- (e) Schedule of charges payable by each DIC for the year 2012-13 (period October 2012 to March, 2013)
- (f) List of assets of other non-ISTS Licensees whose assets have been certified as being used for interstate transmission by the RPCs (Whose transmission charges have been considered for sharing along with the ISTS)

5. We have carefully examined the basic network data and assumptions, the results of the Load Flow Studies, the yearly transmission charges of the ISTS licensees and the calculation of POC charges for generation and demand zone submitted by the Implementing Agency. It is noticed that the Implementing Agency has considered the zoning of the inter-State Generation Stations on the basis of the joint reading of Regulation 3(a) and Regulation 7(1)(t)(iv) of the Sharing Regulations, i.e. in order to be considered as a separate zone for the purpose of PoC rates, two parameters, namely generating station being considered as regional entity as per Grid Code and being directly connected to 400 kV ISTS, have been taken into account. We approve the proposed zoning of such generating stations as a generating station in order to be considered as a separate zone should not only be a regional entity having beneficiaries in more than one state and its scheduling being done by RLDC but should also be directly connected to the 400 kV ISTS. As a result of such zoning, generating station of Ratnagiri Gas and Power Limited and Indira Gandhi Super

Thermal Power Project, Jhajjar which are regional entities but are connected to the ISTS through the state transmission systems of Maharashtra and Haryana respectively will now be considered according to the injection PoC rate of the concerned State. We have also examined the calculation of losses on POC basis, average losses, final % losses applicable on generation and demand zones .We find that the calculations submitted by the Implementing Agency have been done as per the Sharing Regulations and amendments thereof.

6. The Commission by its order dated 16.10.2012 had approved slabs of POC rates for NEW grid and SR grid and also approved the slabs in transmission losses. The Implementing Agency after computation of POC rates and transmission losses for each injection and withdrawal zone has assigned them to different tiers of slabs. We have gone through the details furnished by Implementing Agency and find the same to be in order. We therefore, approve the applicable PoC slab rates for Long Term Access and Medium Term Open Access (MTOA) in Rs./MW/Month and rates for Short Term Open Access (STOA) in paisa per unit for each Generation (injection) zone and Demand (withdrawal) zone as per the details at **Annexure-I** to this order.

7. Similarly, we have examined the details of PoC losses in percentage for each Generation (injection) zone and Demand (withdrawal) zone and its applicable slab as per slabs approved by the Commission and have found them to be in order. We, therefore, approve the same as per the details at **Annexure -II** to this order. These average slabs for each region shall be applied based on last week's actual Regional Losses.

8. In exercise of power under Regulation 17(2) of Sharing Regulations, we approve the Basic Network, Load Flow, assumptions used for computation of the final POC rates and final transmission losses, the final POC rates and final transmission losses, their fitment into slabs and schedule of charges payable by each DIC for the second half of the year 2012- 13 i.e. 1.10.2012 to 31.3.2013, as submitted by Implementing Agency. We also direct the Implementing Agency to publish zonal PoC Rates and zonal

Transmission Losses and associated details as required under Regulation 17(3) of Sharing Regulation to enable the DICs to have a clear understanding of the calculations used for arriving at these rates, along with the underlying network information and base load flows used,.

9. In order to ensure smooth changeover for short term transactions from the existing rates to the new rates of sharing of transmission charges, we direct that in respect of the applications made for scheduling of bilateral and collective transactions received before 1.12.2012, short-term open access charges shall be payable at the rates applicable for the application period from 1.4.2012 to 30.9.2012 and for applications received on or after 1.12.2012, the short-term open access charges shall be payable as per the application period from 1.10.2012 to 31.3.2013. We direct that the application of the new POC loss slabs for the period 1.10.2012 to 31.3. 2013 shall be made applicable from 3.12.2012.

10. The Implementing Agency is directed to endorse a copy of this order to all DICs and other concerned agencies. The Implementing Agency and Central Transmission Utility shall also give wide publicity to this order through their websites.

**sd/-**  
**(M.Deena Dayalan)**  
**Member**

**sd/-**  
**(V.S.Verma)**  
**Member**

**sd/-**  
**(S.Jayaraman)**  
**Member**

**sd/-**  
**(Dr. Pramod Deo)**  
**Chairperson**

**Annexure I**

<b>Slabs for PoC Rates - Northern Region (Oct'12 - Mar'13)</b>			
<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab Rate (Rs/MW/Month)</b>	<b>Slab Rate (Paisa/Unit)</b>
1	Haryana W	109968	15.19
2	Jammu & Kashmir W	109968	15.19
3	RAAP C	109968	15.19
4	Rajasthan W	109968	15.19
5	Rihand	109968	15.19
6	Uttar Pradesh W	109968	15.19
7	Punjab W	94968	13.19
8	Singrauli	94968	13.19
9	Uttar Pradesh Inj	94968	13.19
10	Uttarakhand W	94968	13.19
11	Chamera 1	79968	11.19
12	Chamera II	79968	11.19
13	Chamera Pooling Point	79968	11.19
14	Chandigarh Inj	79968	11.19
15	Chandigarh W	79968	11.19
16	Dadri	79968	11.19
17	Delhi Inj	79968	11.19
18	Delhi W	79968	11.19
19	Dulhasti	79968	11.19
20	Haryana Inj	79968	11.19
21	Himachal Pradesh Inj	79968	11.19
22	Himachal Pradesh W	79968	11.19
23	Jammu & Kashmir Inj	79968	11.19
24	Karcham Wangtoo	79968	11.19
25	Koteshwar	79968	11.19
26	Nathpa Jhakri	79968	11.19
27	Punjab Inj	79968	11.19
28	Rajasthan Inj	79968	11.19
29	Sree Cement	79968	11.19
30	Tehri	79968	11.19
31	Uri I	79968	11.19
32	Uttarakhand Inj	79968	11.19

**Slabs for PoC Rates - Eastern Region (Oct'12 - Mar'13)**

<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab Rate (Rs/MW/Month)</b>	<b>Slab Rate (Paisa/Unit)</b>
1	Bihar W	109968	15.19
2	DVC Inj	109968	15.19
3	Kahalgaon	109968	15.19
4	Maithon Power Limited	109968	15.19
5	Orissa Inj	109968	15.19
6	Teesta	109968	15.19
7	Farakka	94968	13.19
8	Orissa W	94968	13.19
9	Sikkim W	94968	13.19
10	Aadhunik Power	79968	11.19
11	Bihar Inj	79968	11.19
12	Corporate Power	79968	11.19
13	DVC W	79968	11.19
14	Injection from Bhutan	79968	11.19
15	Jharkhand Inj	79968	11.19
16	Jharkhand W	79968	11.19
17	Sikkim Inj	79968	11.19
18	Sterlite	79968	11.19
19	Talcher	79968	11.19
20	West Bengal Inj	79968	11.19
21	West Bengal W	79968	11.19

**Slabs for PoC Rates - North Eastern Region  
(Oct'12 - Mar'13)**

<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab Rate (Rs/MW/Month)</b>	<b>Slab Rate (Paisa/Unit)</b>
1	Arunachal Pradesh W	109968	15.19
2	Assam W	109968	15.19
3	Meghalaya W	109968	15.19
4	Mizoram W	109968	15.19
5	Nagaland W	109968	15.19
6	Tripura Inj	109968	15.19
7	Arunachal Pradesh Inj	79968	11.19
8	Assam Inj	79968	11.19
9	Manipur Inj	79968	11.19
10	Manipur W	79968	11.19
11	Meghalaya Inj	79968	11.19
12	Mizoram Inj	79968	11.19
13	Nagaland Inj	79968	11.19
14	Palatana	79968	11.19
15	Ranganadi	79968	11.19
16	Tripura W	79968	11.19

<b>Slabs for PoC Rates - Western Region (Oct'12 - Mar'13)</b>			
<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab Rate (Rs/MW/Month)</b>	<b>Slab Rate (Paisa/Unit)</b>
1	Chattisgarh Inj	109968	15.19
2	Korba	109968	15.19
3	Madhya Pradesh W	109968	15.19
4	Maharashtra Inj	109968	15.19
5	Maharashtra W	109968	15.19
6	NSPCL, Bhilai	109968	15.19
7	Sipat	109968	15.19
8	Vindhyachal	109968	15.19
9	Goa-WR W	94968	13.19
10	Jindal Power Limited +Jindal Steel Power Limited	94968	13.19
11	Lanco	94968	13.19
12	ACB+Spectrum Coal & Power Limited	79968	11.19
13	Balco	79968	11.19
14	Coastal Gujarat Power Limited	79968	11.19
15	Chattisgarh W	79968	11.19
16	D&D Inj	79968	11.19
17	D&D W	79968	11.19
18	DNH Inj	79968	11.19
19	DNH W	79968	11.19
20	Goa-WR Inj	79968	11.19
21	Gujarat Inj	79968	11.19
22	Gujarat W	79968	11.19
23	Madhya Pradesh Inj	79968	11.19
24	Mahan	79968	11.19
25	Mauda	79968	11.19
26	Sardar Sarovar Project	79968	11.19
27	Tarapur Atomic Power Station 3&4	79968	11.19



<b>Slabs for PoC Rates - Southern Region (Oct'12 - Mar'13)</b>			
<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab Rate (Rs/MW/Month)</b>	<b>Slab Rate (Paisa/Unit)</b>
1	Andhra Pradesh W	89520	12.35
2	Kerala W	89520	12.35
3	Kudankulam	89520	12.35
4	Tamil Nadu W	89520	12.35
5	Andhra Pradesh Inj	74520	10.35
6	Goa-SR W	74520	10.35
7	Karnataka W	74520	10.35
8	Goa-SR Inj	59520	8.35
9	Injection from Talcher	59520	8.35
10	Kaiga	59520	8.35
11	Karnataka Inj	59520	8.35
12	Kerala Inj	59520	8.35
13	Lanco-Kondapalli	59520	8.35
14	NLC	59520	8.35
15	Pondicherry Inj	59520	8.35
16	Pondicherry W	59520	8.35
17	Ramagundam	59520	8.35
18	SEPL+MEPL	59520	8.35
19	Simhadri 2	59520	8.35
20	Tamil Nadu Inj	59520	8.35
21	Vallur	59520	8.35

## Annexure II

<b>Slabs for PoC Losses - Northern Region (Oct'12 - Mar'13)</b>		
<b>Sl.No.</b>	<b>Zone</b>	<b>Slab</b>
1	Rihand	High
2	Singrauli	High
3	Uttar Pradesh W	High
4	Uttarakhand W	High
5	Delhi W	Normal
6	Jammu & Kashmir W	Normal
7	Punjab W	Normal
8	Rajasthan W	Normal
9	RAPP	Normal
10	Uttar Pradesh Inj	Normal
11	Chamera I	Low
12	Chamera II	Low
13	Chamera Pooling Point	Low
14	Chandigarh Inj	Low
15	Chandigarh W	Low
16	Dadri	Low
17	Delhi Inj	Low
18	Dulhasti	Low
19	Haryana Inj	Low
20	Haryana W	Low
21	Himachal Pradesh Inj	Low
22	Himachal Pradesh W	Low
23	Jammu & Kashmir Inj	Low
24	Karcham Wangtoo	Low
25	Koteshwar	Low
26	Nathpa Jhakri	Low
27	Punjab Inj	Low
28	Rajasthan Inj	Low
29	Shree Cement	Low
30	Tehri	Low
31	Uri I	Low
32	Uttarakhand Inj	Low

<b>Slabs for PoC Losses - Eastern Region (Oct'12 - Mar'13)</b>		
<b>Sl.No.</b>	<b>Zone</b>	<b>Slab</b>
1	Corporate Power	High
2	DVC Inj	High
3	Kahalgaon	High
4	Maithon Power Limited	High
5	Sterlite	High
6	Aadhunik Power	Normal
7	Bihar W	Normal
8	DVC W	Normal
9	Farakka	Normal
10	Injection from Bhutan	Normal
11	Orissa W	Normal
12	Teesta	Normal
13	West Bengal Inj	Normal
14	West Bengal W	Normal
15	Bihar Inj	Low
16	Jharkhand Inj	Low
17	Jharkhand W	Low
18	Orissa Inj	Low
19	Sikkim Inj	Low
20	Sikkim W	Low
21	Talcher	Low

<b>Slabs for PoC Losses - North Eastern Region (Oct'12 - Mar'13)</b>		
<b>Sl.No.</b>	<b>Zone</b>	<b>Slab</b>
1	Meghalaya Inj	High
2	Meghalaya W	High
3	Mizoram W	High
4	Palatana	High
5	Assam Inj	Normal
6	Assam W	Normal
7	Nagaland W	Normal
8	Ranganadi	Normal
9	Tripura Inj	Normal
10	Arunachal Pradesh Inj	Low
11	Arunachal Pradesh W	Low
12	Manipur Inj	Low
13	Manipur W	Low
14	Mizoram Inj	Low
15	Nagaland Inj	Low
16	Tripura W	Low

<b>Slabs for PoC Losses - Western Region (Oct'12 - Mar'13)</b>		
<b>Sl.No.</b>	<b>Zone</b>	<b>Slab</b>
1	ACB+Spectrum Coal & Power Ltd.	High
2	Chhatisgarh Inj	High
3	Goa W	High
4	Jindal Power Limited + Jindal Steel Power Limited	High
5	Lanco	High
6	Mahan	High
7	Maharashtra W	High
8	Sipat	High
9	Balco	Normal
10	D&D W	Normal
11	DNH W	Normal
12	Korba	Normal
13	Maharashtra Inj	Normal
14	Mauda	Normal
15	NSPCL Bhilai	Normal
16	Sardar Sarovar Project	Normal
17	Chhatisgarh W	Low
18	D&D Inj	Low
19	DNH Inj	Low
20	Goa Inj	Low
21	Gujarat Inj	Low
22	Gujarat W	Low
23	Madhya Pradesh Inj	Low
24	Madhya Pradesh W	Low
25	Coastal Gujarat Power Limited	Low
26	Tarapur Atomic Power Station 3&4	Low
27	Vindhyachal	Low

<b>Slabs for PoC Losses - Southern Region (Oct'12 - Mar'13)</b>		
<b>Sl.No.</b>	<b>Name of Entity</b>	<b>Slab w.r.t Weighted Avg</b>
1	Andhra Pradesh Inj	High
2	Injection at Kolar*	High
3	Kerala W	High
4	Lanco-Kondapalli	High
5	Puducherry W	High
6	Simhadri 2	High
7	Tamilnadu W	High
8	Andhra Pradesh W	Normal
9	Karnataka Inj	Normal
10	Karnataka W	Normal
11	Ramagundam	Normal
12	Goa Inj	Low
13	Goa W	Low
14	Kaiga	Low
15	Kerala Inj	Low
16	Kudakulam Inj	Low
17	NLC	Low
18	Puducherry Inj	Low
19	SEPL+MEPL	Low
20	Taminadu Inj	Low
21	Vallur	Low

\* On Account of HVDC Talcher – Kolar Losses